

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 04.06.2026

CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, CONSOLIDATION PETITIONS, SPECIAL CONSTITUTION, STAY APPLICATIONS AND EARLY HEARING PETITIONS

FOR 05-June-2026 (FRIDAY) Hybrid Mode AT 10:30 A.M.AS PER ANNEXURE- 'B'

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 01

EARLY HEARING PETITIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2616	DEL	2026	2026-27	[A] VIVEKANAND BAL KALYAN SHIKSHA SAMITI	E	
2	ITA	2659	DEL	2026	2027-28	[A] ANEJA EDUCATION SOCIETY	E	
3	ITA	5595	DEL	2026	2025-26	[A] AKANT FOUNDATION	C	
4	ITA	4942	DEL	2026	2020-21	[A] CP WHOLESALE INDIA PRIVATE LIMITED	A	
5	MA	76	DEL	2026	2017-18	[A] RAJA PAINTS INDIA PRIVATE LIMITED	E	

SPECIAL CONSTITUTION MATTERS (For Withdrawals)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1155	DEL	2025	2018-19	[A] JUNGLEE GAMES INC.	D	Limitation-Issue
2	ITA	3187	DEL	2026	2026-27	[A] VIDHYA WATI SEWA TRUST	G	Withdrawal

SPECIAL CONSTITUTION MATTERS (For Transfers)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(IT)A	104	DEL	2026	2022-23	[A] EGIS RAIL	D to TP	

CONSOLIDATION PETITIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2451	DEL	2026	2013-14	[A] ROHELLA CONSTRUCTIONS PRIVATE LIMITED	C	
2	ITA	2452	DEL	2026	2014-15	[A] ROHELLA CONSTRUCTIONS PRIVATE LIMITED	C	
3	ITA	2706	DEL	2026	2016-17	[A] ROHELLA CONSTRUCTIONS PVT LTD	E	
4	ITA	1052	DEL	2026	2013-14	[D] VALAKA ENGINEERING PRIVATE LIMITED (E FILE)	F	
5	ITA	1053	DEL	2026	2016-17	[D] VALAKA ENGINEERING PRIVATE LIMITED (E FILE)	F	
6	ITA	2272	DEL	2026	2014-15	[D] VALAKA ENGINEERING PRIVATE LIMITED	C	
7	ITA	2273	DEL	2026	2015-16	[D] VALAKA ENGINEERING PRIVATE LIMITED	C	
8	ITA	3527	DEL	2026	2022-23	[A] PARMESH CONSTRUCTION COMPANY LIMITED	A	
9	ITA	3528	DEL	2026	2023-24	[A] PARMESH CONSTRUCTION COMPANY LIMITED	A	
10	ITA	3386	DEL	2026	2020-21	[A] MAX-DIGI INFOTECH PRIVATE LIMITED	A	
11	ITA	3387	DEL	2026	2023-24	[A] MAX-DIGI INFOTECH PRIVATE LIMITED	A	
12	ITA	4086	DEL	2026	2022-23	[A] M/S GOODLIVING INFRASTRUCTURE PRIVATE LIMITED	F	
13	ITA	3385	DEL	2026	2023-24	[A] GOODLIVING INFRASTRUCTURE PRIVATE LIMITED	A	
14	ITA	3390	DEL	2026	2023-24	[A] ASHISH BHUTANI	A	
15	ITA	3650	DEL	2026	2023-24	[A] PREM BHUTANI	F	
16	ITA	3737	DEL	2026	2023-24	[A] NOIDA CYBER PARK PRIVATE LIMITED	F	
17	ITA	2166	DEL	2026	2023-24	[D] GLOBAL HEALTH LTD.	B	
18	ITA	234	DEL	2026	2023-24	[A] GLOBAL HEALTH LIMITED	C	
19	ITA	4463	DEL	2026	2016-17	[A] GLOBAL HEALTH LIMITED	G	
20	ITA	8161	DEL	2025	2017-18	[A] M/S SHRI KRISHNA JEWELLS PVT. LTD (E FILE)	F	


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21	ITA	1668	DEL	2026	2017-18	[D] M/S SHRI KRISHNA JEWELLS PRIVATE LTD	A	
22	ITA	8155	DEL	2025	2017-18	[A] M/S KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD (E FILE)	F	
23	ITA	1667	DEL	2026	2017-18	[D] KUNDAN LAL ROOP CHAND JEWELLERS PRIVATE LIMITED	A	
24	ITA	8177	DEL	2025	2017-18	[A] M/S PRIYA DIAMONDS PVT. LTD (E FILE)	F	
25	ITA	1536	DEL	2026	2008-09	[A] VIBHA GUPTA	G	
26	ITA	1537	DEL	2026	2010-11	[A] VIBHA GUPTA	G	
27	ITA	1573	DEL	2026	2012-13	[A] VIBHA GUPTA	A	
28	ITA	1886	DEL	2026	2011-12	[A] VIBHA GUPTA	A	
29	ITA	603	DEL	2026	2016-17	[A] SAINIK INDUSTRIES PRIVATE LIMITED	A	
30	ITA	8609	DEL	2025	2016-17	[D] SAINIK INDUSTRIES PRIVATE LIMITED	G	
31	ITA	617	DEL	2026	2006-07	[A] HITKARI INDUSTRIES LIMITED	A	
32	ITA	3095	DEL	2026	2006-07	[D] HITKARI INDUSTRIES LIMITED	G	
33	ITA	1539	DEL	2026	2018-19	[A] AL BARKAT ENTERERPRISES	A	
34	ITA	1540	DEL	2026	2019-20	[A] AL BARKAT ENTERERPRISES	A	
35	ITA	8645	DEL	2025	2016-17	[D] AL ZIA EXPORTS PRIVATE LIMITED	G	
36	ITA	8646	DEL	2025	2017-18	[D] AL ZIA EXPORTS PRIVATE LIMITED	G	
37	ITA	5629	DEL	2025	2018-19	[D] SBL PRIVATE LIMITED (E FILE)	F	
38	ITA	1170	DEL	2026	2023-24	[A] SBL PRIVATE LIMITED	F	
39	ITA	4125	DEL	2025	2017-18	[A] SBL PVT. LTD.	G	
40	ITA	4126	DEL	2025	2018-19	[A] SBL PVT. LTD.	G	
41	ITA	4127	DEL	2025	2019-20	[A] SBL PVT. LTD.	G	
42	ITA	4128	DEL	2025	2020-21	[A] SBL PVT. LTD	G	

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

Court No. 02

CLARIFICATION MATTERS

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1981	DEL	2026	2017-18	[A] U.S. ELECTROCOMPONENTS PRIVATE LIMITED (E-(FILE))	SMC	E-(FILE)
2	ITA	245	DEL	2026	2012-13	[A] SWARAN SINGH (E-(FILE) (C/F))	SMC	
3	ITA	8830	DEL	2025	2019-20	[A] VISHESH DEVELOPERS PVT LTD	SMC	

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 02

STAY APPLICATIONS

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	12	DEL	2026	2022-23	[A] INTERGLOBE AIR TRANSPORT LIMITED	H	
2	SA	42	DEL	2026	2022-23	[A] GIESECKE & DEVRIENT MS INDIA PRIVATE LIMITED	H	
3	SA	243	DEL	2026	2014-15	[A] GIESECKE & DEVRIENT (INDIA) PVT. LTD.	I	
4	SA	43	DEL	2026	2022-23	[A] GLORYBIRD INDIA PVT LTD	H	
5	SA	122	DEL	2026	2022-23	[A] CLEARWATER ANALYTICS INDIA PRIVATE LIMITED	H	
6	SA	256	DEL	2026	2022-23	[A] BENTLEY SYSTEMS INDIA PRIVATE LIMITED	D	
7	SA	273	DEL	2026	2017-18	[A] CLARCOR INDIA PRIVATE LIMITED	G	

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

Court No. 06

CLARIFICATION MATTERS

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	9113	DEL	2025	2017-18	[D] M/S BHAYANA BUILDERS PVT LTD (E.FILING)	B	E.filing

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

Court No. 09

STAY APPLICATIONS

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	54	DEL	2026	2022-23	[A] MARKEM-IMAJE INDIA PRIVATE LIMITED	H	
2	SA	206	DEL	2026	2022-23	[A] MUSASHI AUTO PARTS INDIA PRIVATE LIMITED	H	

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3	SA	245	DEL	2026	2021-22	[A] CORTEVA AGRISCIENCE INDIA PRIVATE LIMITED	I	
4	SA	272	DEL	2026	2020-21	[A] NEC CORPORATION INDIA PRIVATE LIMITED	H	
5	SA	274	DEL	2026	2021-22	[A] VIVO MOBILE INDIA PRIVATE LIMITED	I	
6	SA	275	DEL	2026	2017-18	[A] JUBILANT FOODWORKS LIMITED	I	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 04

CLARIFICATION MATTERS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	ITA	8928	DEL	2025	2011-12	[A] MARAL OVERSEAS LIMITED	A	

BEFORE **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 09

CLARIFICATION MATTERS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	MA	401	DEL	2025	2019-20	[D] JPMC HOSPITAL AND PATH LAB	C	


Assistant Registrar
04-Jun-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated: 04.06.2026

CAUSE LIST OF MISCELLANEOUS APPLICATIONS FOR 05-June-2026 (FRIDAY) HYBRID AT 10:30 AM AS PER ANNEXURE-"B"

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	200	DEL	2026	2013-14	[D] VIJAY KUMAR GUPTA	SMC	MS/VP	
2	MA	408	DEL	2022	2011-12	[D] HARISH CHANDER	SMC	MS/VP	
3	MA	76	DEL	2023	2013-14	[D] RAMESH BAI	SMC	MS/VP	
4	MA	82	DEL	2023	2013-14	[D] OM WATI	SMC	MS/VP	
5	MA	83	DEL	2023	2013-14	[D] MANGEJ BAI	SMC	MS/VP	

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	186	DEL	2026	2016-17	[D] MADAN LAL BHASKAR	B	SA/AM	

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	138	DEL	2026	2014-15	[D] ADVENTURE RESORTS AND CRUISES PVT. LTD.	F	MS/VP	
2	MA	350	DEL	2023	2003-04	[A] RAI BAHADUR RAGHBIR SINGH EDUCATIONAL SOCIETY	F	KS/AM	

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No. 01

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	110	DEL	2026	2019-20	[A] MANOJ KUMAR JAIN	E	MA/AM	
2	MA	121	DEL	2026	2012-13	[A] ADEL SAINI	A	MA/AM	
3	MA	126	DEL	2026	2011-12	[A] SAURAV KARMAKAR	G	MS/VP	
4	MA	159	DEL	2026	2013-14	[A] ADEL SAINI	A	MA/AM	
5	MA	268	DEL	2026	2017-18	[A] MEGHNA BANGA	G	MA/AM	

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	132	DEL	2026	2015-16	[D] RAHUL MAHESHWARI	SMC	VA/JM	
2	MA	271	DEL	2026	2014-15	[A] LAKHAANI INTERNATIONAL	SMC	VA/JM	
3	MA	283	DEL	2026	2018-19	[D] MAHIPAL YADAV -THROUGH SUNITA (L/H).	SMC	VA/JM	

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER

AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No. 02

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	46	DEL	2026	2008-09	[D] RAM KUMAR TYAGI	G	MA/AM	
2	MA	48	DEL	2022	2014-15	[A] J.K.V.B. PROPERTIES PVT. LTD.	C	VA/JM	
3	MA	75	DEL	2026	2006-07	[D] M/S. VADEHRA BUILDERS PVT. LTD.	F	MA/AM	
4	MA	88	DEL	2013	2007-08	[A] M/S BUSINESS PARK CONSTRUCTION CO. PVT. LTD.	A	VA/JM	

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5	MA	90	DEL	2023	2018-19	[D] RIMJHIM ISPAT LTD.	F	VA/JM
6	MA	170	DEL	2020	2009-10	[D] CHAUDHARY BISHAMBHAR SINGH EDUCATION SOCIETY	E	MA/AM
7	MA	171	DEL	2020	2013-14	[D] CHAUDHARY BISHAMBHAR SINGH EDUCATION SOCIETY	B	MA/AM
8	MA	260	DEL	2020	2007-08	[A] M/S BEA SYSTEMS INDIA TECHNOLOGY CENTRE PRIVATE LIMITED	A	VA/JM
9	MA	520	DEL	2019	2007-08	[D] M/S. ACCURATE TRANSFORMERS LTD.	A	MA/AM
10	MA	649	DEL	2018	2010-11	[A] M/S. CHAHAT GARMENTS PVT. LTD.	SMC-1	MA/AM
11	MA	781	DEL	2018	2011-12	[A] ASIA SUGAR INDUSTRIES PVT. LTD.	A	MA/AM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	28	DEL	2023	2013-14	[A] HAVELLS INDIA LTD.	I	MBG/AM
2	MA	73	DEL	2021	2009-10	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	MBG/AM
3	MA	74	DEL	2021	2007-08	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	MBG/AM
4	MA	75	DEL	2021	2008-09	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	MBG/AM
5	MA	91	DEL	2023	2016-17	[D] GIRISH KUMAR	B	SSG/JM
6	MA	101	DEL	2023	2010-11	[A] DOUBLE PLUS SOFTWARE P.LTD	B	SSG/JM
7	MA	102	DEL	2025	2010-11	[D] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LIMITED	I	SSG/JM
8	MA	107	DEL	2023	2006-07	[A] M/S. EXCEL INFRACON PVT. LTD.	B	MBG/AM
9	MA	136	DEL	2023	2008-09	[D] M/S. ROUTES CAR RENTALS (I) PVT. LTD. (E FILE)	F	SSG/JM
10	MA	167	DEL	2020	2010-11	[A] QUIPPPO TELECOM INFRASTRUCTURE PVT. LTD. (FORMERLY KNOWN AS QUIPPPO TELECOM INFRASTRUCTURE LTD.)	SMC	MBG/AM
11	MA	189	DEL	2024	2004-05	[D] M/S. BBC WORLD (INDIA) PVT. LTD.	I	MBG/AM
12	MA	229	DEL	2025	2012-13	[A] CLAYX SECURITIES P.LTD	B	SSG/JM
13	MA	248	DEL	2025	2008-09	[A] PIYUSH TIWARI (E FILE)	F	SSG/JM
14	MA	249	DEL	2025	2010-11	[A] PIYUSH TIWARI (E FILE)	F	SSG/JM
15	MA	250	DEL	2025	2011-12	[A] PIYUSH TIWARI (E FILE)	F	SSG/JM
16	MA	274	DEL	2025	2017-18	[D] CPP ASSISTANE SERVICE PRIVATE LTD.	D	MBG/AM
17	MA	281	DEL	2025	2011-12	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM
18	MA	282	DEL	2025	2011-12	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM
19	MA	299	DEL	2023	2009-10	[D] AIMS PROMOTERS PRIVATE LIMITED	A	MBG/AM
20	MA	300	DEL	2023	2010-11	[D] AIIMS PROMOTERS PRIVATE LIMITED	A	MBG/AM
21	MA	301	DEL	2023	2011-12	[D] AIMS PROMOTERS PRIVATE LIMITED	A	MBG/AM
22	MA	311	DEL	2024	2017-18	[D] WAHID ALI	H	SSG/JM
23	MA	320	DEL	2023	2008-09	[D] MENETA AUTOMOTIVE COMPONENTS PVT. LTD.	I	MBG/AM
24	MA	340	DEL	2023	2012-13	[A] RAJESH KUMAR	F	SSG/JM
25	MA	349	DEL	2023	-	[A] SAFFRON EDUCATIONAL TRUST	G	MBG/AM
26	MA	357	DEL	2023	2009-10	[D] PERFETTI VAN MELLE INDIA PVT. LTD. (E FILE)	I	SSG/JM
27	MA	383	DEL	2023	2015-16	[D] ACE MEGA STRUCTURE PVT. LTD. (E FILE)	A	MBG/AM
28	MA	387	DEL	2023	2012-13	[D] ARUN KUMAR AGGARWAL (E FILE)	A	SSG/JM
29	MA	398	DEL	2022	2017-18	[D] FORTIS HOSPITALS LTD.	B	MBG/AM
30	MA	399	DEL	2022	2016-17	[D] FORTIS HOSPITALS LTD.	B	MBG/AM
31	MA	400	DEL	2022	2017-18	[D] FORTIS HOSPITALS LTD.	B	MBG/AM
32	MA	401	DEL	2022	2016-17	[D] FORTIS C- DOC HEALTHCARE LTD.	B	MBG/AM
33	MA	402	DEL	2022	2017-18	[D] FORTIS C- DOC HEALTHCARE LTD.	B	MBG/AM
34	MA	403	DEL	2022	2016-17	[D] FORTIS HEALTHCARE LTD.	B	MBG/AM
35	MA	404	DEL	2022	2016-17	[D] FORTIS HEALTHCARE LTD.	B	MBG/AM
36	MA	405	DEL	2022	2017-18	[D] FORTIS HEALTHCARE LTD.	B	MBG/AM
37	MA	406	DEL	2022	2017-18	[D] FORTIS HEALTHCARE LTD.	B	MBG/AM
38	MA	430	DEL	2025	2013-14	[A] SATBIR SINGH	G	MBG/AM
39	MA	460	DEL	2023	2011-12	[D] SHRI RAJESH KUMAR	F	MBG/AM

Assistant Registrar

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER

Court No. 03

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	523	DEL	2025	2016-17	[A] SMS MEER GMBH	D	SSG/JM		

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

Court No. 03

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	83	DEL	2026	2012-13	[D] R G HOME FURSHINGS PVT LTD	A	SSG/JM		
2	MA	84	DEL	2026	2013-14	[D] R G HOME FURNISHINGS PVT LTD	A	SSG/JM		
3	MA	85	DEL	2026	2014-15	[D] R G HOME FURNISHINGS PVT LTD	A	SSG/JM		
4	MA	97	DEL	2026	2015-16	[D] LATE SH SULEKH CHAND JAIN THROUGH LEGAL HEIR SH ATUL JAIN	A	SSG/JM		
5	MA	163	DEL	2026	2018-19	[D] RAMBIR	G	SSG/JM		

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No. 03

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	158	DEL	2026	2020-21	[A] LIBERTY SHOES LTD	A	MA/AM		
2	MA	257	DEL	2026	2020-21	[A] GURUCHARAN SINGH HORA	G	SSG/JM		

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER

Court No. 05

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	29	DEL	2020	2014-15	[D] MANISH MERCHANTS PVT. LTD.	E	KR/JM		
2	MA	167	DEL	2021	2011-12	[D] AMARJIT MOTOR FINANCE PRIVATE LIMITED	A	KR/JM		
3	MA	177	DEL	2020	2005-06	[A] M/S. BBC WORLD INDIA (P) LTD.	I-2	MBG/AM		
4	MA	178	DEL	2020	2006-07	[A] BBC WORLD (INDIA) PVT. LTD.	I-2	MBG/AM		
5	MA	179	DEL	2020	2007-08	[A] M/S. BBC GLOBAL NEWS INDIA PRIVATE LIMITED	I-2	MBG/AM		
6	MA	192	DEL	2020	2013-14	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	KR/JM		
7	MA	214	DEL	2020	2005-06	[A] M/S. BBC WORLD INDIA (P) LTD.	I-2	MBG/AM		
8	MA	215	DEL	2020	2006-07	[A] BBC WORLD (INDIA) PVT. LTD.	I-2	MBG/AM		
9	MA	216	DEL	2020	2007-08	[A] M/S. BBC GLOBAL NEWS INDIA PRIVATE LIMITED	I-2	MBG/AM		
10	MA	239	DEL	2020	2012-13	[A] ANIL KNITING INDUSTRIES	A	MBG/AM		
11	MA	242	DEL	2020	2014-15	[A] TERADATA OPERATIONS INC.	G	MBG/AM		
12	MA	248	DEL	2022	2010-11	[A] SERCO BPO PVT. LTD.	I	MBG/AM		
13	MA	328	DEL	2022	2009-10	[A] OMENDER TYAGI	E	KR/JM		
14	MA	328	DEL	2023	2014-15	[D] AMAZON WEB SERVICES, INC.	D	KR/JM		
15	MA	329	DEL	2023	2016-17	[D] AMAZON WEB SERVICES, INC.	D	KR/JM		
16	MA	361	DEL	2024	2013-14	[D] CLC INDUSTRIES LTD.	I	MBG/AM		
17	MA	362	DEL	2024	2014-15	[D] CLC INDUSTRIES LTD.	I	MBG/AM		
18	MA	379	DEL	2019	2009-10	[D] RADHA JOSHI	SMC	KR/JM		
19	MA	393	DEL	2024	2018-19	[D] MAHESH CHAND SHARMA	E	KR/JM		
20	MA	559	DEL	2018	2011-12	[D] RAJESH KUMAR KANODIA	F	MBG/AM		
21	MA	608	DEL	2019	2013-14	[A] PARVATIYA PLYWOOD (P) LTD.	SMC	KR/JM		
22	MA	686	DEL	2018	2009-10	[D] G.K. DAIRY AND MILK PRODUCTS (P) LTD.	C	KR/JM		


Assistant Registrar

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	99	DEL	2024	2012-13	[D] DIRECT NEWS PRIVATE LTD.(PREVIOUSLY KNOWN AS M/S INX PVT. LTD.)	B	AS/JM
2	MA	416	DEL	2022	2013-14	[D] INTERNATIONAL HOSPITAL LTD. (BEFORE AMALGAMATION M/S ESCORTS HOSPITAL AND RESEARCH CENTRE LTD)	H	AS/JM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

Court No. 07

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	84	DEL	2021	2016-17	[D] SURYA GLOBAL STEEL TUBES LTD.	G	VK/JM
2	MA	166	DEL	2021	2009-10	[D] JAGAT OVERSEAS	C	VK/JM
3	MA	199	DEL	2021	2010-11	[A] M/S. PALIWAL INFRASTRUCTURE PVT. LTD.	F	VK/JM
4	MA	92	DEL	2022	2012-13	[D] VIRAMGAM MAHESANA PROJECTS PVT. LTD.	G	VK/JM
5	MA	468	DEL	2022	2012-13	[A] MR SUNIT MATHUR	G	VK/JM
6	MA	16	DEL	2024	2011-12	[D] MAGPIE MARKETING LLP	E	VK/JM
7	MA	21	DEL	2024	2015-16	[A] ONE MOBIKWIK SYSTEMS PRIVATE LIMITED	E	VK/JM
8	MA	40	DEL	2024	2015-16	[D] LOGIX BUILDCON PRIVATE LIMITED	E	VK/JM
9	MA	70	DEL	2024	2014-15	[A] SSC HOSPITALITY PVT LTD (E FILE)	G	VK/JM
10	MA	84	DEL	2024	2017-18	[A] FRIENDS TELECOM PVT. LTD.	B	VK/JM
11	MA	297	DEL	2024	2019-20	[D] ARUN YADAV (E FILE)	A	VK/JM
12	MA	121	DEL	2025	2013-14	[D] PUNEET SINGH MEHNDIRATTA	F	MBG/AM
13	MA	235	DEL	2025	2012-13	[D] BHUVAN DEVELOPERS PRIVATE LIMITED	A	MBG/AM
14	MA	305	DEL	2025	2018-19	[A] HAIER APPLIANCES INDIA P.LTD	I	MBG/AM
15	MA	72	DEL	2026	2013-14	[A] SOUTHEND INFRASTRUCTURE P.LTD	F	VK/JM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

Court No. 08

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	131	DEL	2023	2007-08	[A] SURAJ BUILDMART INDIA PVT.LTD.	B	MBG/AM
2	MA	252	DEL	2025	2013-14	[D] ANIL KUMAR	G	MBG/AM
3	MA	334	DEL	2022	2005-06	[A] ABN AMRO CENTRAL ENTERPRISES SERVICES P. LTD	I	MBG/AM
4	MA	335	DEL	2022	2005-06	[A] RBS BUSINESS SERVICES P. LTD (FORMELRY KNOWN AS ABN AMBRO CENTRAL ENTERPRISES SERVICES P. LTD)	I	MBG/AM

BEFORE **SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

Court No. 07

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	49	DEL	2026	2007-08	[A] ANISH KUMAR GUPTA	A	RK/AM
2	MA	50	DEL	2026	2007-08	[A] ASHISH KUMAR GUPTA	A	RK/AM
3	MA	51	DEL	2026	2008-09	[A] ANISH KUMAR GUPTA	A	RK/AM
4	MA	52	DEL	2026	2008-09	[A] ASHISH KUMAR GUPTA	A	RK/AM
5	MA	53	DEL	2026	2009-10	[A] ASHISH KUMAR GUPTA	A	RK/AM

BEFORE **SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER**
AND **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

Court No. 09

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	63	DEL	2026	2012-13	[A] ZEUS IMPEX PVT. LTD.	F	RK/AM

[Signature]
Assistant Registrar

2	MA	64	DEL	2026	2013-14	[A] ZEUS IMPEX PVT. LTD.	F	RK/AM
3	MA	65	DEL	2026	2014-15	[A] ZEUS IMPEX PVT. LTD.	F	RK/AM
4	MA	66	DEL	2026	2015-16	[A] ZEUS IMPEX PVT. LTD.	F	RK/AM
5	MA	67	DEL	2026	2016-17	[A] ZEUS IMPEX PVT. LTD.	F	RK/AM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **MS. MADHUMITA ROY, JUDICIAL MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	308	DEL	2026	2018-19	[A] PAWAN KUMAR			F	SRR/AM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	243	DEL	2020	2013-14	[D] LOGIX CITY DEVELOPERS PRIVATE LTD.			D	SRR/AM
2	MA	391	DEL	2022	2018-19	[D] TALENT MANPOWER PLACEMENT AGENCY			H	KR/JM
3	MA	458	DEL	2022	2018-19	[D] ABHAY KUMAR JHA			A	SRR/AM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

Court No. 08

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	412	DEL	2024	2012-13	[A] VASHISTH BUILDERS AND ENGINEERS PVT. LTD.			G	SRR/AM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

Court No. 09

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	96	DEL	2026	2021-22	[A] HONDA R&D (INDIA) PRIVATE LIMITED			I	SK/JM

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number			Assmt. Year	Assessee			Bench	TO Author	
1	MA	114	DEL	2026	2018-19	[D] AMBIENCE DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED			G	MR/JM
2	MA	115	DEL	2025	2014-15	[A] HERITAGE HOSPITALS LTD			C	MR/JM
3	MA	115	DEL	2026	2020-21	[D] AMBIENCE DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED			G	MR/JM
4	MA	146	DEL	2026	2008-09	[A] IL&FS RAIL LIMITED			G	MR/JM
5	MA	147	DEL	2026	2009-10	[A] IL&FS RAIL LIMITED			G	MR/JM
6	MA	148	DEL	2026	2010-11	[A] IL&FS RAIL LIMITED			G	MR/JM
7	MA	149	DEL	2026	2011-12	[A] IL&FS RAIL LIMITED			G	MR/JM
8	MA	150	DEL	2026	2012-13	[A] IL&FS RAIL LIMITED			G	MR/JM
9	MA	151	DEL	2026	2013-14	[A] IL&FS RAIL LIMITED			G	MR/JM
10	MA	152	DEL	2026	2014-15	[A] IL&FS RAIL LIMITED			G	MR/JM
11	MA	153	DEL	2026	2015-16	[A] IL&FS RAIL LIMITED			G	MR/JM
12	MA	220	DEL	2026	2012-13	[A] CHANDI RAM SAHAJWANI THROUGH DINESH KUMAR LEGAL HEIR			B	MR/JM
13	MA	312	DEL	2026	2012-13	[D] CHANDI RAM SAHAJWANI THROUGH DINESH KUMAR LEGAL HEIR			C	MR/JM
14	MA	495	DEL	2025	2021-22	[A] GANGANAGER VEHICLES PVT. LTD			B	NC/AM
15	MA	496	DEL	2025	2020-21	[A] GANGANAGAR VEHICLES PVT. LTD			B	NC/AM

[Signature]
Assistant Registrar

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	79	DEL	2026	2011-12	[A] MAMTA JINDAL	E	MR/JM	
2	MA	80	DEL	2026	2012-13	[A] MAMTA JINDAL	E	MR/JM	
3	MA	81	DEL	2026	2014-15	[A] MAMTA JINDAL	E	MR/JM	
4	MA	82	DEL	2026	2016-17	[A] MAMTA JINDAL	E	MR/JM	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	182	DEL	2026	2010-11	[D] ALOK DHIR	G	MR/JM	
2	MA	183	DEL	2026	2012-13	[D] ALOK DHIR	G	MR/JM	
3	MA	467	DEL	2025	2018-19	[A] UPKAR MANI	H	MR/JM	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	575	DEL	2018	2005-06	[D] TRANSCEND MT SERVICES PVT LTD	I-2	MR/JM	

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	57	DEL	2026	2014-15	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD	C	NC/AM	
2	MA	58	DEL	2026	2012-13	[A] M/S. HUDCO LTD.	C	NC/AM	
3	MA	69	DEL	2026	2015-16	[A] HUDCO LTD.	C	NC/AM	

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	259	DEL	2025	2020-21	[A] MUKESH BHARIJA	E	RJ/AM	

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	217	DEL	2025	2014-15	[A] SAINI CO OPERATIVE THRIFT & CREDIT SOCIETY	G	KR/JM	
2	MA	218	DEL	2025	2021-22	[A] SAINI CO OPERATIVE THRIFT & CREDIT SOCIETY	G	KR/JM	
3	MA	344	DEL	2025	2012-13	[A] SOLITAIRE ENERGY PVT LTD	D	KS/AM	
4	MA	348	DEL	2025	2014-15	[D] SKYTECH CONSTRUCTIONS PVT. LTD.	G	KR/JM	

BEFORE **MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	421	DEL	2025	2018-19	[A] JUBILANT GENERICS LTD.	H	AS/AM	


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BEFORE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No. 05

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	33	DEL	2026	2012-13	[A] PARV BANSAL L/H OF LATE SH. ANIL KUMAR BANSAL	B	MA/AM

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	27	DEL	2026	2011-12	[A] SHAM SUNDER	G	NC/AM
2	MA	48	DEL	2026	2010-11	[A] VICTORY REALTECH PVT. LTD.	C	NC/AM

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	505	DEL	2025	2009-10	[A] SURYAVANSHI FINLEASE PRIVATE LIMITED	G	AS/JM

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	210	DEL	2026	2013-14	[A] JAVI HOME PRIVATE LIMITED	C	AS/AM
2	MA	211	DEL	2026	2017-18	[A] JAVI HOME PRIVATE LIMITED	C	AS/AM
3	MA	449	DEL	2025	2017-18	[A] EMERALD LANDS INDIA PVT LTD	F	AS/JM

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	104	DEL	2026	2003-04	[D] SANJEEV MALHOTRA	G	MA/AM

BEFORE SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

Court No. 08

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	343	DEL	2025	2009-10	[D] M/S. NIMITYA HOTELS & RESORT LTD.	E	RKC/JM
2	MA	354	DEL	2025	2019	[D] B.C.ENTERPRISES	SMC	RKC/JM

BEFORE SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

Court No. 08

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	117	DEL	2026	2011-12	[A] PETRONET LNG LTD.	G	NC/AM
2	MA	118	DEL	2026	2009-10	[A] PETRONET LNG LTD.	G	NC/AM
3	MA	119	DEL	2026	2010-11	[A] PETRONET LNG LTD.	G	NC/AM
4	MA	491	DEL	2025	2013-14	[A] SOUTHEND INFRASTRUCTURE PRIVATE LIMITED	G	RKC/JM


Assistant Registrar
04-Jun-2026

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Annexure-'B'

Dated 04th June, 2026

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing on 05.06.2026.

Court No.	Room	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1		https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2		https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3		https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4		https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5		https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6		https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7		https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8		https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9		https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar